

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 853 1996

Benocher Sethi..... Applicant(s)

..... Versus Respondent(s)

Sr. No.	Date	Order with Signature
	22.11.96	REGISTER S/..... Registrar
1	28.11.96	<p>Petitioner's counsel is permitted to withdraw this application with liberty to approach this Tribunal when-ever cause of action arises.</p> <p>The application is disposed of as withdrawn. Shri Ashok Mohanty, learned Senior Standing Counsel is present and heard on behalf of the Respondents.</p> <p style="text-align: right;">Registration S/.....</p> <p style="text-align: right;">27.11.96 SO(9)</p>
2	26.8.97	<p style="text-align: right;">Fees Admin. 8.10. D/.....</p> <p style="text-align: right;">27.11.96 Bench</p>